

Vietnam against the use of toxic chemicals by U.S.A. on civilian population in Vietnam;

(b) whether the Commission has made any investigation into the complaint;

(c) if so, the findings thereof; and

(d) the action taken thereon?

**The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh):** (a) It is understood that the International Commission has received complaints from the People's Army of North Vietnam about the alleged use of toxic chemicals and gases by the United States of America in South Vietnam.

(b) to (d). The Commission sends reports of its activities to the Co-Chairman of the Geneva Conference. No report has been received by the Government of India so far.

**Soviet Charge against I.C.C.**

**\*264. Shri Shree Narayan Das:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Soviet Co-Chairman of the Geneva Conference on Laos has levelled the charge that the International Control Commission in Laos has committed procedural violations recently;

(b) if so, the circumstances in which this has been done;

(c) the nature of procedural violations; and

(d) the reaction of the Government of India as Chairman of the I.C.C.?

**The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh):** (a) to (c). The I.C.C. in Laos by India-Canada majority sent a letter to the Co-Chairman of the Geneva Conference in accordance with article 8 of the Protocol to the Declaration on the Neutrality of Laos, seeking advice and guidance in a case relating to a complaint made by

the Royal Laotian Government, as the Commission had reached an impasse in its deliberations on the issue. The Soviet Co-chairman in a communication to the three Supervisory Powers said that the sending of such a letter violated the Geneva Agreement of 1962, that the Commission's conclusions on important matters and its recommendations sent to the Co-Chairman should be arrived at unanimously, and that the Commission should act with the agreement of the coalition Government in Laos consisting of representatives of the 3 political forces in the country.

(d) The matter is under consideration.

**South West Africa**

**\*265. Shri P. R. Chakraverti:**

**Shri B. K. Das:**

**Shrimati Savitri Nigam:**

**Shri H. C. Linga Reddy:**

**Shri P. C. Borooah:**

**Shri M. L. Dwivedi:**

**Shri Subodh Handa:**

**Shri Bhagwat Jha Azad:**

**Shri S. C. Samanta:**

Will the Minister of External Affairs be pleased to state:

(a) whether the Afro-Asian Delegation sponsored a Resolution in the United Nations, demanding the termination of the mandate to South Africa over South-West Africa and its transference to the U. N. Trusteeship Council; and

(b) if so, the outcome thereof?

**The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir.

(b) The U.N. General Assembly adopted the resolution No. 2145 (XXI) on the 27th October, 1966 by 114 votes to 2 with 3 abstentions, terminating South Africa's mandate over South West Africa and placing that territory under the direct responsibility of the United Nations. The Resolution also decided to establish an *ad hoc* Committee compos-

ed of 14 Member States to recommend practical means for the administration etc. of South West Africa till the territory attains independence.

**Statement of former Foreign Minister of Pakistan**

\*266. **Shri P. C. Borooah:**  
**Shri D. C. Sharma:**

Will the Minister of **External Affairs** be pleased to state:

(a) whether Government's attention has been drawn to the reported statement of the former Foreign Minister of Pakistan, Mr. Z. A. Bhutto, claiming parts of Assam and Tripura for Pakistan;

(b) if so, whether Government have received any official claim in that regard; and

(c) the reaction of Government thereto?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) Government have seen items to the effect that Mr. Z. A. Bhutto, former Foreign Minister of Pakistan, made a speech at London before a gathering of Pakistan Students' Federation in Great Britain on 13th August, 1966, in which he reportedly mentioned, *inter alia* that Pakistan has rights in eastern parts of Pakistan on northern border which he will spell out in detail one day.

(b) and (c). No, Sir. Government cannot give too much attention to wild and fantastic claims of this nature made by persons not in office.

**HF-24 Jets**

\*267. **Shri Surendra Pal Singh:**  
**Dr. P. N. Khan:**  
**Dr. M. M. Das:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shrimati Vimla Devi:**  
**Shri Bagri:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**  
**Shri P. C. Borooah:**

**Shri Indrajit Gupta:**  
**Shri Madhu Limaye:**  
**Shri Nath Pai:**  
**Shri Sudrendranath Dwivedy:**  
**Shri Hem Barua:**  
**Shri Hari Vishnu Kamath:**  
**Shri Utiya:**  
**Shri Ramachandra Mallick:**  
**Shri Sudhansu Das:**

Will the Minister of **Defence** be pleased to refer to the reply given to Starred Question No. 22 on the 25th July, 1966 and state:

(a) the outcome of the flight tests carried out by the U.A.R. experts on the HF-24 prototype airframe;

(b) whether the tests have been successful; and

(c) if so, the prospects of the two countries joining hands and making a complete success of this venture?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):** (a) and (b). Initial ground tests on HF-24 aircraft with the UAR E. 300 engine have been carried out. As a result some development work on the engine/airframe combination became necessary. Further ground and flight tests are expected to be carried out shortly.

(c) Further steps for collaboration between UAR and India would be considered on the successful completion of flight tests.

**Scheme for Asian Unity and Development**

\*268. **Shri Hari Vishnu Kamath:**  
**Shri Surendranath Dwivedy:**  
**Shri Hem Barua:**

Will the Minister of **External Affairs** be pleased to refer to the reply given to Unstarred Question No. 2904 on the 22nd August, 1966 and state:

(a) whether Government have formulated any scheme of Asian Unity and Development for eradicating poverty and communicated the same to other Asian Countries threatened by Chinese expansionism;